

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.02.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1489 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Vijaykumar Natvarlal Patel & Anr. Vs. City Union Bank Ltd. & Ors.	Honey Satpal
2.	I.A. No. 1490 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Sanjay Gupta Vs. Aruna Sikdar & Anr.	Theepa Murugesan
3.	I.A. No. 1491 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Bank of Baroda Vs. Pawan V Kikavat Personal Guarantor to CD- Maha Vir Roads and Infrastructure Pvt Ltd.	Kairav Anil Trivedi
4.	I.A. No. 1532 of 2026 in Comp. App. (AT) No. ___ of 2026	Wellington Transportation Private Limited Vs. Serious Fraud Investigation Office	Shreyash Mittal
5.	I.A. No. 1533 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Prakash Hede Vs. Canara Bank	Aakashi Lodha

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Assistant Registrar